

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2010	TP 19/16	Hearing	397/ 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. RAMESH RAI.D. PETITIONER

Ratakonda Murali

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15/09/2017

brightrai@yahoo.co.in

2. B. Sarath babu

Counsel for R1, R3, R4 & R5

B. Sarath babu

for V.K. Rajasekar

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ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner reported that petitioner is not ready for compromise. Therefore matter is listed for final hearing on 13.10.2017. No adjournment will be given. Both counsels are directed to advance arguments on that day.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)